

No. Z-16022/3/2019-Estt. 30061-30091  
National Human Rights Commission  
(Estt. Section)

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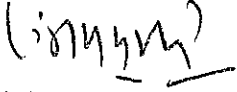
Dated, the 3<sup>rd</sup> December, 2019

**OFFICE ORDER**

In supersession of Establishment Section's Order of even number dated 19.03.2019 & 19.06.2019, the following officers of Law Division are hereby allotted the States/UTs to facilitate interaction with the Nodal Officers for Human Rights in various State Governments, UT Administrations for follow up action of the pending work of the Commission:-

Sl. No.	Officer/Section	States/UTs
1.	Shri Mukesh Assistant Registrar(Member-1)	West Bengal, Odisha and UTs Andaman & Nicobar
2.	Shri Inderjeet Kumar Assistant Registrar(Member-2)	Bihar, Jharkhand & Uttarakhand
3.	Smt. Shubra Tyagi Assistant Registrar(Member-3)	Uttar Pradesh
4.	Shri Debindra Kundraa Assistant Registrar(Member-4)	Delhi, Rajasthan and Chandigarh
5.	Shri K.K. Srivastava Assistant Registrar(Member-5)	Andhra Pradesh, Karnataka, Kerala, Tamil Nadu, Telangana, Puducherry and UTs Lakshdweep
6.	Shri O.P. Vyas Assistant Registrar (Inv.Divn)	Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Arunachal Pradesh, Central Ministries /PSUs
7.	Shri Danny Sharma, Assistant Registrar (SB I & II)	Maharashtra, Madhya Pradesh, Goa
8.	Shri C.S. Mawri Assistant Registrar (SB-3)	Gujarat, Chhattisgarh, UTs Dadra & Nagar Haveli and Daman & Diu
9.	Shri K.A. Hafeez Assistant Registrar (FC)	Himachal Pradesh, Punjab, Haryana and UTs of Jammu & Kashmir & Ladakh

This issues with the approval of the Secretary General.

  
(Sanjay Kumar)  
Under Secretary(Estt.)

Copy to:

All Assistant Registrars

Copy for information to:

1. PPS to Chairperson
2. PPS/PS to Members
3. PPS to SG
4. PS to DG(I)
5. PS to Registrar (Law)
6. PS/PA to Presenting Officers
7. JR(Law)I/C.
8. All DRs